	ANNEXURE A		
	Brokers		
S1 No	Name of Circular/ Guideline / Clarification	Reference No.	Date of Issuance
	The Principal Officers of Licensed Insurance Brokers	IRDA/BRO/36/AUG-04	18/Aug/2004
2	Remuneration and Remuneration payable to Direct Ins. Broker & Ins. Agent	IRD/CIR/BRO/074/FEB-05	22/Feb/2005
	THE PRINCIPAL OFFICERS OF LICENSED INSURANCE BROKERS	026/IRDA/INS.BROKERS/OCT05	11/Oct/2005
4	BROKERS -ON-LINE-FILING OF ANNUAL RETURNS	009/IRDA/BRO/MAY06	26/May/2006
	Limits on payment of commission or brokerage on general insurance business	033/IRDA/BROK-COMM/DEC-06	4/Dec/2006
6	Insertion of word Insurance Broker/Brokers/Broking in the name of Company	011/IRDA/CIR/BRO/MAY-07	21/May/2007
7	Limits on payment of commission or brokerage on general insurance business with effect from 1 st October 2008	011/IRDA/BROK-COMM/AUG-08	25/Aug/2008
8	Claim consultancy by insurance brokers	IRDA/BRK/CIR/GLD/270/12/2011	7/Dec/2011
9	Circular regarding Broking Business	IRDA/DIST/BRK/CIR/MISC/204/10/201 3	11/Oct/2013
10	Furnishing of Office Addresses	IRDA/BRK/MISC/CIR/143/06/2014	18/Jun/2014
11	Furnishing of Business figures and remuneration	IRDA/BRK/MISC/CIR/144/06/2014	18/Jun/2014
12	Sale of insurance products through online and/or by tele-marketing mode	IRDA/BRK/MISC/CIR/190/08/2014	12/Aug/2014
13	Filing of returns through Business Analytics Peoject(BAP) - Broker Module	IRDA/BROKER/MISC/CIR/232/10/2014	21/Oct/2014
14	Appointment of Auditors by the Insurance Brokers	IRDA/BRK/MISC/CIR/240/10/2014	30/Oct/2014
15	Filing of returns through Business Analytics Project (BAP)	IRDA/BROKER/MISC/CIR/276/12/2014	17/Dec/2014
16	Guidelines on Indian owned and controlled for Insurance Intermediaries	IRDA/INT/CIR/ORD/208/11/2015	20/Nov/2015
17	Approach in case of non-compliance of IRDA's (Insurance Broker) Regulations, 2015	IRDA/INT/MISC/ORD/014/01/2016	15/Jan/2016
18	Withdrawal of circular no. IRDA/DIST/BRK/CIR/205/10/2013 dt. 30.10.2013	IRDA/BRK/MISC/CIR/120/05/2017	24/May/2017
19	Filing of appropriate data in the Business Analytics Project (BAP module)	IRDA/BRK/MISC/CIR/172/07/2017	24/Jul/2017
20	Brokers regulations 2018 - clarification	IRDAI/BRK/MISC/CIR/039/02/2018	23/Feb/2018

21	Additional time allowed for filing Regulatory Returns to all insurance intermediaries	IRDAI/INT/CIR/MISC/087/04/2020	9/Apr/2020
	Additional time allowed for filing Quarterly returns - Q4- 2019-20-Regulatory returns to all insurance intermediaries	IRDAI/INT/CIR/MISC/118/05/2020	13/May/2020
23	Additional time allowed for filing all returns due on 31st March, 2021	IRDAI/INT/CIR/MISC/116/04/2021	30/Apr/2021

Agency Distribution			
S1 No	Name of Circular/ Guideline / Clarification	Reference No.	Date of Issuance
1	Guidelines on Qualifications of Corporate Insurance Executives and Faculty June 2009	IRDA/AGENTS/ORD/17/JULY/2009	3-Jul-09
	Insurance Qualification of the Corporate Agent	IRDA/ AGENTS/ORD/25/AUG 2009	6-Aug-09
3	Transfer of Agency/Corporate Agency Agreement from one Insurer to another	31/IRDA/CA/CIR/SEP-09	2-Sep-09
4	New Agency Licensing Portal - Clarifications/Instructions	IRDA/CAGTS/CIR/LCE/082/05/2010	17-May-10
5	Transfer of Corporate Agency from One Insurer to another	IRDA/CAGTS/CIR/LCE/092/06/2010	7-Jun-10
6	Inspection of Corporate Agents by Insurers	IRDA/CAGTS/CIR/LCE/093/06/2010	7-Jun-10
7	Guidelines on Issue / Renewal of Licence to Corporate Agents	IRDA/CAGTS/GTL/LCE/106/06/2010	28-Jun-10
8	PAN For Corporate Agents	IRDA/CAGTS/CIR/LCE/135/08/2010	23-Aug-10
9	Guidelines for Individual Agents for Persistency of Life Insurance Policies	IRDA/CAD/GDL/AGN/016/02/2011	11-Feb-11
10	Guidelines Pertaining To Individual Agents	IRDA/CAD/GDL/AGN/016/02/2011	15-Feb-11
11	Guidelines Pertaining To Agents.	IRDA/CAD/GDL/AGN/052/03/2011	25-Mar-11
12	Guidelines Pertaining to Corporate Agents	IRDA/Life/GDL/AGN/266/12/2011	7-Dec-11
13	Guidelines pertaining to Agents.	IRDA/CAGTS/GDL/028/02/2013	18-Feb-13
14	Guidelines pertaining to Archived Agency Licenses.	IRDA/AGTS/CIR/GLD/066/04/2013	4-Apr-13
15	Pre-Recruitment Examination of Insurance Agents	IRDA/AGTS/GDL/CIR/108/05/2013	30-May-13
16	Transfer of Agency / Corporate Agency License from one insurer to another	IRDA/CAGTS/CIR/142/07/2013	25-Jul-13
17	Guidelines pertaining to Agents.	IRDA/DIST/GDL/MISC/183/09/2013	12-Sep-13
18	Agents Pre-Recruitment Examination - New Syllabus (IC-34)	IRDA/AGTS/MISC/CIR/041/01/2014	28-Jan-14
19	Agents Pre Recruitment Examination - New Syllabus (IC-33)	IRDA/AGTS/CIR/LCE/164/07/2014	15-Jul-14

20	Guidelines On Appointment Of Insurance Agents, 2015	IRDA/AGTS/CIR/GLD/046/03/2015	17-Mar-15
21	Guidelines on Appointment of Insurance Agents 2015	IRDA/AGTS/GDL/CIR/060/04.2015	1-Apr-15
22	IRDAI (Appointment of Insurance Agents) Guidelines, 2015- Instructions	IRDA/AGTS/CIR/GLD/081/04/2015	22-Apr-15
23	URNs Created before 01st April 2016 in respect of Specified Persons of Corporate Agents	To all CEOs of the insurers	18-May-16
24	Deferment of Individual Agents & Corporate Agents Exam	IRDAI/Corp Agents/2019-20/03/01	20-Mar-20
25	Board Approved Policy for payment of Rewards - FY 2020-21 onwards	IRDAI/INT/CIR/MISC/ 080/ 04/ 2020	3-Apr-20
26	Corporate Agency matters of the PSBs that have merged wef 1st April 2020	IRDAI/CA/CIR/MISC/086/04/2020	8 Apr 20
20	Corporate Agency matters of the roos that have merged wer 1st April 2020	IRDAI/CA/CIR/WIISC/080/04/2020	8-Apr-20
27	Allowing IC-38 exams for individual agents through remote proctor on pilot basis	IRDAI/CAD/CIR/MISC/267/11/2020	4-Nov-20

	Surveyors			
S1. No.	Name of Circular/ Guideline / Clarification	Reference No.	Date of Issuance	
1	Revised Financial Limits of categorised SLAs	Nil	24-May-2003	
2	Loss Survey Limits for Categorized Surveyors	026/IRDA/SUR/CIR/DEC-08	22-Dec-2008	
3	Stopage of Professional Services by Surveyors on 7th & 8th December 2009	IRDA/SUR/MISC/CIR/074/11/2009	17-Nov-2009	
4	Appointment of Surveyors and Loss Assessors	27/IRDA/SUR/CIR/AUG10	27-Aug-2010	
5	Integrated Surveyor Licensing Management System	IRDA/Sur/Misc/Cir/126/06/2012	7-Jun-2012	
6	Extension of time for submission of Views /Comments/Suggestions on Exposure	IRDA/SUR/MISC/CIR/237/10/2012	10-Oct-2012	
7	Changes mandated in respect of Corporate Surveyors	IRDA/SUR/AREG/CIR/085/05/2013	6-May-2013	
8	IRDA Surveyor Regulations (Amended), 2013 & Updation of Surveyor Data for ONLINE Licensing System	IRDA/SUR/AREG/CIR/086/05/2013	6-May-2013	
9	Notice to all Corporate Surveyors	IRDA/DIST/SUR/CIR/203/10/2013-13	10-Oct-2013	
10	Categorisation And Upgradation Of Surveyors.	IRDA/SUR/AREG/CIR/087/10/13	17-Oct-2013	
11	Online system for licensing and renewal	IRDA/SUR/NTC/MISC/269/12/2014	23-Jan-2015	
12	Clarifications on Transitory Provisions under section 64UM(3) read with regulation 27 of The IRDAI (Insurance Surveyors and Loss Assessors) Regulations, 2015	IRDA/SUR/MISC/CIR/180/09/2016	7-Sep-2016	
13	Contact details of Surveyor Department at Delhi	IRDA/SUR/CON/MISC/03/2017	31-Mar-2017	
14	Time limit for filing Returns under Regulation 21 of IRDAI (Insurance Surveyors and Loss Assessors) Regulations, 2015	IRDA/SUR/CIR/MISC/222/09/2017	21-Sep-2017	
15	List of Surveyors and Loss Assessors dated 30/10/2018	IRDA/SUR/NTC/MISC/193/11/2018	5-Dec-2018	

	IMF / Web Aggregators / MISP			
S.No.	Name of Circular/ Guideline / Clarification	Reference No.	Date of Issuance	
1	Clarifications on IRDAI (Registration of Insurance Marketing Firm) Regulations, 2015	IRDA/INT/CIR/IMF/041/03/2016	3-Feb-16	
2	Removal of cap on maximum credit hours per day pertaining to training requirements for Principal Officer and Insurance Sales Person(s) of Insurance Marketing Firms.	IRDA/INT/CIR/IMF/119/06/2016	14-Jun-16	
3	Procedure to be followed to deal with resignation of Insurance Sales Persons(ISPs) of Insurance Marketing Firms (IMF)	IRDA/INT/CIR/IMF/122/05/2017	26-May-17	
4	Payment of reward under MISP on stand-alone Motor Third Party Insurance	IRDA/INT/CIR/MISP/142/09/2018	9-Apr-18	
5	Clarification on outsourcing activities undertaken by Insurance Web Aggregators and remuneration payable	IRDAI/INT/CIR/WBA/202/12/2018	12-Jun-18	